NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 754/2022
In
C.P. (IB)/1632(MB)2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: VISTRA ITCL INDIA LIMITED V/s SATRA PROPERTIES INDIA LIMITED

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Adv Ashwini Chindarkar i/b Adv Amit Tungare for RP/Applicant present.
2. Ld. Counsel for the Applicant seeks liberty of this Bench to implead some other respondents.
3. None present for the Respondent. Respondent/Suspended Board are directed to provide the whereabout of Dubai Party which is sought to be impleaded as Respondent.
4. List this matter for further consideration on 03.06.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/